

(b) The recovery of direct agricultural advances of all scheduled commercial banks in the States of Uttar Pradesh, Gujarat and

Madhya Pradesh during the corresponding period is indicated below:

(Rs. in crores)

| <i>State</i> | <i>Year ended</i> | <i>Demand</i> | <i>Recovery</i> |
|----------------|-------------------|---------------|-----------------|
| Uttar Pradesh | 1987 | 436 | 253 |
| | 1988 | 458 | 263 |
| | 1989 | 560 | 324 |
| Gujarat | 1987 | 251 | 129 |
| | 1988 | 241 | 128 |
| | 1989 | 349 | 204 |
| Madhya Pradesh | 1987 | 221 | 102 |
| | 1988 | 247 | 129 |
| | 1989 | 327 | 188 |

The data reporting system of NABARD and RBI does not generate district-wise data for the above information.

Review of working of Foreign Banks

1456. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the government have reviewed the working of the foreign banks in the country;

(b) if so, whether it has been decided to liberalise the activities of these banks; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) the working of

the foreign banks in India is reviewed in the RBI each year with reference to their March end position.

(b) and (c). Liberalisation of the activities of foreign banks has engaged the attention of the Narasimhan Committee, which submitted its report to the Government on 20.11.91. The report of the committee will be processed in consultation with RBI and other concerned agencies.

Secunderabad Cantonment

1457. SHRI DATTATRAYA BANDARU: Will the Minister of DEFENCE be pleased to state:

(a) whether the strength of the Secunderabad Cantonment in Andhra